

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCIVIL APPEAL NO(S). 11746-11747/2024

TORRENT POWER LIMITED

Appellant(s)

VERSUS

ASHISH ARJUNKUMAR RATHI & ORS.

Respondent(s)

(IA No. 127185/2025 - APPLICATION FOR ADJOURNMENT
IA No. 245120/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 243430/2024 - STAY APPLICATION)

WITH

C.A. No. 11689-11690/2024 (XVII-B)
(IA No. 237372/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 96635/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 60906/2025 - CLARIFICATION/DIRECTION
IA No. 198335/2025 - EARLY HEARING APPLICATION
IA No. 240857/2024 - EX-PARTE STAY
IA No. 240856/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 96634/2025 - INTERVENTION/IMPLEADMENT
IA No. 61350/2025 - INTERVENTION/IMPLEADMENT
IA No. 249918/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)C.A. No. 12994-12995/2024 (XVII-B)
(IA No. 269893/2024 - STAY APPLICATION)

Date : 15-12-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE R. MAHADEVANFor Appellant(s) Mr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Rajiv Shakhder, Sr. Adv.
Mr. Anoop Rawat, Adv.
Mr. Vaijayant Paliwal, Adv.
Mr. Rishab Jaisani, Adv.
Ms. Charu Bansal, Adv.
Mr. Harit Lakhani, Adv.
Ms. Kirti Gupta, Adv.
Mr. Karan Khetani, Adv.
Ms. Priyansha Sharma, Adv.
Ms. Gayathri Balasubramanian, Adv.
Mr. S. S. Shroff, AOR

Mr. Kapil Sibal, Sr. Adv.
Mr. Jayant Mehta, Sr. Adv.
Mr. Samir Malik, Adv.
Mr. Mohammad Shahan Ulla, Adv.
Mr. Varun Kalra, Adv.
Ms. Amrita Singh, Adv.
Ms. Tishampati Sen, Adv.
Mr. Pranav Khanna, Adv.
Mr. Mohit Rai, Adv.
Mr. Ashish Parwani, Adv.
Mr. Soham Mukherjee, Adv.
Mr. Jatin Shah, Adv.
Mr. Chandra Prakash, Adv.
M/S. D.S.K. Legal, AOR

Mrs. Gauri Rasgotra, Adv.
Mr. Manish Kharbanda, Adv.
Ms. Charu Mathur, AOR
Ms. Priyashree Sharma Ph, Adv.
Ms. Ekta Gupta, Adv.
Mr. Shivansh Agarwal, Adv.
Ms. Neha Maniktala, Adv.
Mr. Karan Singh Duggal, Adv.

For Respondent(s)

Mr. Shyam Divan, Sr. Adv.
Mr. Balbir Singh, Sr. Adv.
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Mr. Somesh Srivastava, Adv.
Ms. Drishti Kaushik, Adv.
Mr. Tarun Agarwal, Adv.
Mr. Naman Tandon, Adv.
M/S. Trilegal Advocates On Record, AOR

Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Manu Krishnan, Adv.
Ms. Pooja Mahajan, Adv.
Ms. Geetika Sharma, Adv.
Mr. Savar Mahajan, Adv.
Ms. Sanjivani Pattjoshi, Adv.
Mr. Uday Aditya Jetly, Adv.
Mr. Uday Aditya Jetley Pocha, Adv.
Mr. Toshiv Goyal, Adv.
Mr. Srivatsava Reddy Beerapall, Adv.
Mr. Varun Tyagi, Adv.
Mr. E. C. Agrawala, AOR
Mr. Saurabh Bachhawat, Adv.

Mr. N. Venkataraman, A.S.G.
Mr. Nvenkatraman, A.S.G.
Mr. N. Venktraman, A.S.G.
Mr. Gopal Jain, Sr. Adv.
Mr. Madhav Kanoria, Adv.
Ms. Srideepa Bhattacharyya, Adv.
Ms. Srideepa Bhattachharyya, Adv.
Ms. Neha Shivhare, Adv.
Mr. Vikash Kumar Jha, Adv.
M/S. Cyril Amarchand Mangaldas Aor, AOR

Mr. Aman Malik, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. List on 19.12.2025 at 2.00 P.M.
2. It is made clear that all arguments shall be concluded on that day.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)